

MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) 14 undertrials in Tihar Jail were found in possession of smack during 1991 and 10 in 1992.

(c) and (d). Inquiries conducted into these cases showed that the prisoners generally smuggled smack while coming from the courts or after holding interviews with relations/friends. The smack was concealed inter-alia in the eatables given during their meeting with relations/friends, heels of their shoes or on their persons etc.

(e) A warder has already been suspended for connivance and another is being charge-sheeted.

#### **Underground Oil Storage**

7649. SHRI CHETAN P.S. CHAUHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the feasibility of underground storage of oil has been examined; and

(b) if so, the decision taken in the matter?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). While some studies have been carried out no decisions have been taken.

#### **Evaluation Studies of Tribals**

7650. SHRI P. KALIAPERUMAL: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have sponsored any intensive evaluation studies of tribal beneficiaries under Beneficiary Oriented Economic Programmes in Kalvaraya

Hills of Tamil Nadu;

(b) if so, the details thereof;

(c) whether the evaluation report has been submitted by the State Government; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) to (d). Does not arise.

#### **Sugarcane Development**

7651. SHRI RAJINDER KUAMR SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government of Uttar Pradesh has submitted any scheme to the Union Government for development of sugarcane in the State;

(b) if so, the details thereof; and

(c) the response of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) and (c). Question does not arise.

#### **Fish Landing Centre**

7652. SHRI RAMA KRISHNA KONATHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to provide Cent per cent Central assistance to fish landing centres during Eighth Five Year Plan;

- (b) if so, the details thereof; and  
(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
MULLAPPALLY RAMACHANDRAN): (a)  
No, Sir.

- (b) Does not arise.  
(c) The main reasons are:—

- (a) The projects are planned,  
executed and managed by the  
State Governments.  
(b) There is a large number of  
such projects; and  
(c) The limited funds available with  
Central Government can be  
utilised for construction of more  
Fish Landing Centres if cost is  
shared between States and  
Centre, and thus, can cover  
more beneficiary fishermen.

[*Translation*]

**15-Point Programme for Minorities**

7653. SHRIRAM VILAS PASWAN: Will  
the Minister of WELFARE be pleased to  
state:

(a) whether the Union Government  
propose to revise 15-Point Programme for  
the welfare of minorities; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI  
SITARAM KESRI): (a) Yes, Sir.

(b) The matter is under examination.

[*English*]

**Natural Gas**

7654. SHRITARITBARAN TOPDAR:  
SHRIMATI GIRIJA DEVI:  
SHRI KASHIRAM RANA:  
SHRI MOHAN RAWALE:

Will the Minister of PETROLEUM AND  
NATURAL GAS be pleased to state:

(a) the quantity of natural gas flared  
during the last three years in Bombay High,  
Assam, Tripura and Gujarat, separately;

(b) the details of the projects sanctioned  
for utilisation of natural gas being flared up;  
and

(c) the measures taken by the Govern-  
ment to convert it into fuel?

THE MINISTER OF PETROLEUM AND  
NATURAL GAS (SHRI B. SHANKAR-  
ANAND): (a)

Region	Gas Flared (In MMSCMD) (Approx.)		
	1988-89	1989-90	1990-91
Western Offshore	2778	4516	4049
Western Onshore (Gujarat)	358	478	401
Assam	712	666	619
Tripura	Nil	Nil	Nil